

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3403.
TO BE ANSWERED ON FRIDAY, THE 31st MARCH, 2023.**

INDUSTRIAL UNITS IN PUNJAB

3403 DR. ASHOK KUMAR MITTAL:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of all the industrial units and manufacturing units established in the State of Punjab;
- (b) the details of all the industrial units and manufacturing units closed down in the State of Punjab in the last three years;
- (c) the steps taken by Government for the promotion of manufacturing industries in Punjab; and
- (d) whether Government is planning to establish Special Economic Zone in the State of Punjab, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) to (d):** Setting up of industries is a State subject. However, Government of India through the Department for Promotion of Industry & Internal Trade (DPIIT) and other Central Ministries/Departments provides an enabling eco-system for the overall industrial development of the country, including Punjab through many policy interventions. The major policy interventions for promotion of industries includes Make in India, Start Up India, Gati Shakti, Industrial Corridors, Production Linked Incentive Scheme (PLI), Promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), One District One Product (ODOP), GIS enabled Land Bank, Foreign Direct Investment (FDI) Policy Reforms, Project Monitoring Group to remove bottlenecks in setting up of major infrastructure projects.

As per the information received from the State Government, a total of 546334 industrial units are registered on Udyam Registration Portal in state of Punjab. As regard Manufacturing Units, a total of 156224 units are registered out of which, 191 are Large Manufacturing Units and 156033 are MSME manufacturing units. During the last three years, 19 industrial units were found closed as per data collected from the General Manager, District Industries Centers in the State of Punjab.

The State Government has notified New Industrial and Business Development Policy, 2022 (IBDP-2022) on 08.02.2023 providing holistic approach, EoDB reforms and fiscal incentives both for the existing and new Manufacturing units. The aforesaid policy provides various fiscal incentives like Exemption/Reimbursement of Stamp Duty, Exemption from Electricity Duty, Investment subsidy by way of reimbursement of net SGST on intra-state sales, Exemption from Property Tax, Exemption of Market Fee, Rural Development Fee and other State taxes and fees on raw material for food processing industries. Provision for Capital subsidy at the rate of 20% fixed assets for Micro and Small Scale industries has also been incorporated in the industrial policy, 2022.

Special Economic Zone (SEZ) being set up under the SEZs Act, 2005 and SEZs Rules, 2006 are primarily private investment driven initiatives. A SEZ may be set up either jointly or severally by the Central Government, State Government or any person for manufacture of goods or rendering services or for both or as a free trade warehousing zone. The Central Government, post enactment of the SEZ Act, 2005, has not set up any SEZ in the country, however, as reported by State Government, there are presently three SEZs operational in the State of Punjab namely:

- M/s Quarkcity India Pvt. Ltd. Industrial area Mohali,
- M/s Sun Pharmaceuticals Industries Limited, Industrial Area Mohali and
- M/s Infosys Ltd., IT City, Sector-83A, Mohali.
